Statement of Immovable Property for the year-2014(as on 01.01.2015)

कम्पनी विधि बोर्ड सविवालय C.L.B. Secretarist डा. सं / Dy. No. 2 4 दिनांक / Date. 2015,

ce: Indian Corporate Law Service

Name of officer (in full):- P. K. Malhotra

Designation:- Secretary (CLB)

Ministry of Corporate Affairs

Date of Birth:-

11.03.1956

Present Pay: Basic Rs. 44,770/-

GP: Rs. 8700/-

Name of district sub-division, Taluk and village in which property is situated	Name and details of property-housing, lands and other buildings.	including land in case of house and year when purchased.	*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant.	by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and	Income from the
1. Delhi-91.	Company Law C	3.	4.	5.	6.	7.
	Company Law Cooperative Group Housing Society, (Maitri Apartment) Flat No.36 (85.88 sq.m), Mayur Vihar Phase-I, Delhi-91.	Rs. 2.25 Lakhs. (2 lakhs 25 thousand only) Purchased by Membership acquired in 1981. Allotment made in 1989.	Rs. 80 Lacs.	Own name.	By purchase from Company Law Co- operative Group Housing Society.	Nil.
New Delhi -15	18/22-22A, Moti Nagar (Double Storey).	Property substituted vide lease dated 13.09.2012 by Land and Development Office. Inherited Property. Allotted by Land and Development Office to Shri Manohar Lal Malhotra (Father) vide lease executed on 31.07.1964 in view of the Hindustan-Pakistan partition claim.	Rs. 35 Lacs.	Lease in favour of Shri Vipal Malhotra (Elder Brother) and P.K. Malhotra (Myself).	Inherited Property. Lessor Land and Development Office, Ministry of Urban Development.	Nil.

Signature	
Date. 28/1/15	